

(Open Court)

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH ALLAHABAD**

HON'BLE MR. A.K. GAUR, MEMBER (J)
HON'BLE MR. S.N. SHUKLA, MEMBER (A)

Original Application No. **1007** of 2006

Allahabad this the 12th day of May, 2009

Ganesh Prasad aged about 54 years son of Shri Chintoo Resident of S.T.S. Colony, infroin of Administrative Building of North Central Railway Workshop, Jhansi.

..... *Applicant*

By Advocate : *Shri R.K. Nigam*
Versus

1. Union of India through General Manager, North Central Railway, Allahabad.
 2. Divisional Railway Manager, North Central Railway Hospital, Jhansi.
 3. Chief Medical Superintendent, North Central Railway Hospital, Jhansi.

..... *Respondents*

By Advocate : Shri S.N. Shukla

ORDER

(Delivered by Hon'ble Mr. A.K. Gaur, J.M.)

We have heard Sri R.K. Nigam, counsel for the applicant and Sri S.K. Shukla. Vide letter dated 27.11.2003 the Senior Divisional Mechanical Engineer, Jhansi wrote a letter to Senior Divisional Personnel Officer, Jhansi, that the applicant may be directed to appear before the Chief Medical Superintendent, Railway Hospital, Jhansi for special medical examination to adjudge his true physical condition.

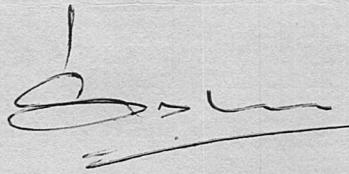
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2. Shri Nigam Learned counsel for the applicant submitted that for redressal of his grievances, applicant has already preferred a representation dated 16.05.2005 (Annexure-8) for giving compassionate appointment to his son and pay him the arrears of salary, if any.

3. Learned counsel for the respondent on the other hand stated that the son of the applicant has already been given appointment and the respondents may be directed to consider the limited point with regard to release of dues.

4. In view of the submission made by learned Counsel for the respondents, we hereby direct the competent authority to consider the claim of the applicant with regard to release of arrears of wages/dues, within a period of three months from the date of receipt of certified copy of the order in accordance with the Rules.

5. On the aforesaid observation the O.A. is disposed of.



Member-A


Nigam
Member-J

//Sushil//